

**Supply of Uniforms to I.T.D.C.
Hotels Staff**

1630. SHRI ARJUN SETHI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the rules and regulations about uniforms applicable to the staff working in ITDC hotels particularly to the female staff (Class IV) ;

(b) whether it is a fact that male staff is provided Warm woollen Uniform (full suit-pant, coat, etc.) every year or after two years, and the female (Chambermaids, etc.) are provided only one sweater after two years, particularly in the hotel "Kanishka" ;

(c) if so, the reasons in this regard ; and

(d) whether Government would consider sanctioning of warm sari, coat, shirt, sweater and socks also every year like nurses in the hospitals as they are also performing their duties on the same pattern, and if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN): (a) to (d) ITDC's Male Hotel staff is given two sets of terrycot coats/pants for two years, two pairs of socks annually and one woollen suit for three years. Keeping in view the nature of their duties which are not akin to those of nurses in the hospital, chambermaids in the ITDC hotels including Kanishka are provided with two sets of terrycot safari suits, one woollen cardigan every two years and two pairs of socks annually. The scales of uniforms for different categories of hotel workers in ITDC are laid down by a duly constituted Central Uniforms Committee.

**Difficulties in Securing Financial Assistance
From Nationalised Banks By Sea Food
Marine Products Exporters.**

1631. SHRI BALAKRISHNA WASNIK: Will the Minister of COMMERCE be pleased to state :

(a) whether attention of Government has been drawn to the news-item appeared in the "Hindustan Times" New Delhi of 31st October, 1983 under the caption "Shrimp export still frozen" ;

(b) if so, the reaction thereto and whether Government have received several representations from the sea-food marine products exporters belonging to recognised export houses in regard to their difficulties in securing financial assistance from various nationalised banks including State Bank of India; and

(c) if so, the facts thereof and action proposed to be taken immediately to render appropriate assistance to these exporters so that Government's own export target can be achieved ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) and (b) Yes, Sir.

Two points raised in the news-item are as follows :—

- (i) stagnant shrimp landings; and
- (ii) price crash for Indian shrimps in Japan.

For augmenting production of shrimps, Government is encouraging development of prawn farming.

Lower prices for shrimp exported to Japan appear to be a temporary phenomenon.

No representations from the Seafood Marine Products Exporters belonging to the recognised export houses in regard to their difficulties in securing financial assistance from various nationalised banks, have been received recently.

(c) Does not arise.

**Transfer of Officers in State Bank of
Hyderabad**

1632. SHRI H. N. NANJE GOWDA : Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 4246 on August 1983 regarding transfer of officers in State Bank of Hyderabad and state :

(a) whether information has since been collected ;

(b) if so, the details thereof partwise of the aforesaid question ; and

(c) what further action is being taken to implement RBI's advice in letter and spirit ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) : (a) Yes, Sir.

(b) and (c) A copy of the implementation report containing part-wise information in respect of Unstarred Question No. 4246 dated the 19.8.1983, which was laid on the Table of House on 21-11-1983. (Placed in Library, See No. LT. 7124/83).

स्वतः रोजगार योजना की असफलता

1633. श्री राम लाल राही : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बैंक के असहयोगपूर्ण रवैये के कारण स्व-रोजगार योजना बिल्कुल असफल हो गयी है ;

(ख) यदि हां, तो क्या सरकार बैंकों के रवैये में सुधार हेतु उन्हें राजी करने के लिए कोई कदम उठा रही है ;

(ग) यदि हां, तो तत्संबंधी ब्यौरा क्या है ; और

(घ) यदि नहीं, तो उसके क्या कारण हैं ?

वित्त मंत्रालय में राज्य मंत्री (श्री पट्टाभि राम राव) : (क) से (घ) यह कहना सही नहीं है कि स्वतः रोजगार योजना, जिसका आशय संभवतः शिक्षित बेरोजगारों को स्वतः रोजगार के वास्ते बनाई गई योजना से है, असफल हो गयी है। इस योजना की घोषणा औपचारिक रूप से अगस्त, 1983 में की गई थी। इसकी प्रगति से संबंधित आंकड़े, दिसंबर, 1983 से ही प्राप्त होने की संभावना है।

Proposal to set up Export Promotion Councils For Project Exports and Leather and Leather Goods

1634. SHRI MANMOHAN TUDU : Will the Minister of COMMERCE be pleased to state :

(a) Whether Government have a proposal to set up two export promotion councils—one for project exports and the other for leather and leather goods ;

(b) if so, when those two export promotion councils are proposed to be set up ; and

(c) what would be the main functions of these two export promotion councils ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) to (c) It has been decided to set up a unified Council for the promotion of export of leather and leather products and an Export Promotion Council for export of civil engineering and construction projects. The administrative process involved in connection with the setting up of these two new Councils is under way. The proposed Export Promotion Councils will have the main functions of promotion of export of leather and leather goods and promotion of export of construction and civil engineering projects respectively.

Promotional written test for Officer J.M-I In State Bank of Bikaner and Jaipur

1635. SHRI BHEEKHABHAI : Will the Minister of FINANCE be pleased to state :

(a) whether it is fact that State Bank of Bikaner and Jaipur has conducted the promotional written test for officer J. M.-I without reviewing the 1982 year's promotion's position as directed by Banking Division vide their letter No. 8/19/82—SCT(B) dated the 20th September, 20th December 1982 and 11th March 1983 ;

(b) whether it is also a fact that the backlog in the promotion from clerical to officer J. M.-I has considerably increased in the past years due to not drawing the separate SC/ST eligibility list for written test ; and

(c) the action taken by Government against the authorities ?